

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PAACL LTD.
CAUSE LIST FOR 15/10/2018 (MONDAY)

| S.No. | File No. | Case Particulars | Purpose |
|-------|--|---|-----------|
| 1 | 545 (For review of order dated 26/03/2018 File No. 241/1) | Lotus Agricultural & Marketing Co-operative Society Limited | Arguments |

Be m...